Sixteenth Loksabha

an>

Title: Statutory resolution regarding increase in basic customs duty on various goods.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): On behalf of, Shri Arun Jaitley, I beg to move the following resolution.

"In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of No.91/2017-Customs, dated 14th December, 2017 [G.S.R.1514 (E). dated 14th December, 2017] which seeks to increase the basic customs duty (BCD) on the following goods, as under:-

Tariff Head/	Description	From	То
Sub-Head/ Item			
8516 50 00	Microwave Ovens	10%	20%
8517 12 10	Telephones for cellular networks or for other wireless networks (push button type)	10%	15%
8517 12 90	Telephones for cellular networks or for other wireless networks (other than push button type)	10%	15%
8521 90 90	Other video recording or reproducing apparatus, whether or not incorporating a video tuner	10%	15%
8525 80	Television cameras, digital cameras and video camera recorders	10%	15%
8528 71 00	Reception apparatus for television not designed to incorporate a video display or screen [whether or not incorporating radio broadcast receivers or sound or video recording or reproducing apparatus]	10%	20%
8528 72	Other color reception apparatus for television, whether or not incorporating radio broadcast receivers or sound or video recording or reproducing apparatus	10%	20%
8539 50 00	Light-emitting diode (LED) lamps	10%	20%
9028 30	Electricity meters	10%	15%
9405	Lamps and lighting fittings including searchlights and spotlights	10%	20%

and parts thereof, not elsewhere specified or included; illuminated signs, illuminated name-plates and	
the like, having a permanently fixed light source, and parts thereof not	
elsewhere specified or included.	

HON. SPEAKER: The question is:

"In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of No.91/2017-Customs, dated 14th December, 2017 [G.S.R.1514 (E). dated 14th December, 2017] which seeks to increase the basic customs duty (BCD) on the following goods, as under:-

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8539 50 00	Light-emitting diode (LED) lamps	10%	20%
9028 30	Electricity meters	10%	15%
9405	Lamps and lighting fittings including searchlights and spotlights and parts thereof, not elsewhere specified or included; illuminated	10%	20%

1	signs, illuminated name-plates and the like, having a permanently fixed	
	light source, and parts thereof not elsewhere specified or included.	

The motion was adopted.

HON. SPEAKER: Now, we take up 'Zero Hour'.

... (Interruptions)

श्री ज्योतिरादित्य माधवराव सिंधिया (गुना): माननीय अध्यक्ष जी, यह बहुत महत्वपूर्ण विऐाय है।

माननीय अध्यक्ष : ठीक है, आप बोलिए।

...(<u>व्यवधान</u>)